

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-267/2020)**

Uday Ishwar Rane and anr. ...Appellants.

Vs

Alankar Chandrakant Parkar and
3 ors. ...Respondents.

Shri G. Kamat, Advocate for the appellants.

Coram:- DAMA SESHADRI NAIDU, J.

Date:24th November, 2020.

P.C.

On the last occasion the Court issued notice to the respondents. Now the appellant's counsel wants time to verify whether notice has been served.

2. Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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